

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

Autumn Session
Friday, September 21, 2018.

Government Business

1. National Anthem.
2. The Speaker to announce the Report of the Business Advisory Committee under Rule 230.
3. Shri PRESTONE TYNSONG, Deputy Chief Minister in-charge Parliamentary Affairs to move :-

“That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session”.

4. The Speaker to announce the name of Members nominated by him to the Panel of Chairmen under Rule 9 (1).
5. Shri CONRAD K. SANGMA, Chief Minister in-charge Programme Implementation and Evaluation Department to lay the Annual Report for the Financial Year 2015-2016 & 2016-2017, of the Meghalaya Society for Social Audit & Transparency (MSSAT).
6. Shri PRESTONE TYNSONG, Deputy Chief Minister in-charge Public Work (R&B) to lay the Thirty Eight Annual Report of the Meghalaya Government Construction Corporation Ltd. for the year 2015-16.

Contd...2/-

7. Shri CONRAD K. SANGMA, Chief Minister in-charge Finance to present the Supplementary Demands for Grants and Supplementary Appropriation for the year 2018-19.

8. (a) Shri PRESTONE TYNSONG, Deputy Chief Minister in-charge Parliamentary Affairs to move :

Whereas, Shri Martin M. Danggo, Member of the Committee on Public Accounts has resigned from Membership of the Committee on Public Accounts and it was accepted, this Assembly do now elect another one Member in accordance with Rule 242 (1) of the Rules of Procedure and Conduct of Business in Meghalaya Legislative Assembly to fill up the vacancy for the remaining term of the said Committee.

(b) Shri PRESTONE TYNSONG, Deputy Chief Minister in-charge Parliamentary Affairs to move :

Whereas, Kumari Agatha K. Sangma, Member of the Committee on Estimates has resigned from Membership of the Committee on Estimates and it was accepted, this Assembly do now elect another one Member in accordance with Rule 244 (1) of the Rules of Procedure and Conduct of Business in Meghalaya Legislative Assembly to fill up the vacancy for the remaining term of the said Committee.

(The Commissioner & Secretary to notify the date, time and place of holding the election, if necessary).

9. (a) Shri CONRAD K. SANGMA, Chief Minister in-charge Political to beg leave to introduce the Meghalaya Essential Services Maintenance (Amendment) Bill, 2018.

(b) If leave be granted to introduce the Bill.
10. (a) Shri CONRAD K. SANGMA, Chief Minister in-charge Finance to beg leave to introduce the Meghalaya Protection of Interest of Depositors (in Financial Establishments) Bill, 2018.

(b) If leave be granted to introduce the Bill.
11. (a) Shri CONRAD K. SANGMA, Chief Minister in-charge ERTS to beg leave to introduce the Meghalaya Societies Registration (Amendment) Bill, 2018.

(b) If leave be granted to introduce the Bill.
12. Obituary References.

Shillong
The 20th September, 2018.


Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.